

NAME OF CORPORATE DEBTOR : M/S SRS REAL INFRASTRUCTURE LIMITED (CONFINED TO SRS RESIDENCY PROJECT, VILLAGE BHOOD, RAIPUR RANI, PANCHKULA DISTRICT, HARYANA)
DATE OF COMMENCEMENT OF CIRP :16TH AUGUST 2022
LIST OF CREDITORS AS ON : 26TH SEPTEMBER, 2026

LIST OF UNSECURED FINANCIAL CREDITORS (OTHER THAN BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANT EE	WHETHER RELATED PARTY?	% OF VOTING SHARE IN COC					
1	LIC Housing Finance Limited (Corporate Guarantee)	12.11.2022	2,75,35,17,046	-	Unsecured (Corporate Guarantee)	-	-	No	0.00%	2,75,35,17,046	-	-	-	Stalwart Resolution Professional LLP is appointed as the Resolution Professional of SRS Real Infrastructure Limited vide order dated 17.09.2026, with the CIRP confined to the SRS Residency Project situated at Village Bhood, Raipur Rani, Panchkula District, Haryana. The Erstwhile Resolution Professional has provided the list of claims along with very limited documents/records relating to the respective claims. The complete records and information pertaining to the CIRP have not yet been received. Accordingly, the claim received from the creditors has been put under contingent claims, subject to further verification, reconciliation and determination by the Resolution Professional upon receipt and examination of complete records and supporting documents.
2	Union Bank of India (Corporate Guarantee)	05.04.2023	95,71,02,964	-	Unsecured (Corporate Guarantee)	-	-	No	0.00%	95,71,02,964	NA	-	-	
3	Asset Care and Reconstruction Enterprise Limited	04.03.2025	17,81,39,799	-	Unsecured	-	-	No	0.00%	17,81,39,799	NA	-	-	
4	State Bank of India (Corporate Guarantee)	16.03.2026	43,70,69,392	-	Unsecured (Corporate Guarantee)	-	-	No	0.00%	43,70,69,392	NA	-	-	
5	Bank of Baroda	17.04.2026	1,07,74,67,374	-	Unsecured (Corporate Guarantee)	-	-	No	0.00%	1,07,74,67,374	NA	-	-	
	Total		5,40,32,96,575	-	-	-	-	-	0.00%	5,40,32,96,575	-	-	-	

FOR STALWART RESOLUTION PROFESSIONAL LLP
RESOLUTION PROFESSIONAL
SRS REAL INFRASTRUCTURE LIMITED (CONFINED TO SRS RESIDENCY PROJECT)
Stalwart Resolution Professional LLP

Shrawan Kumar Vishnoi
Managing Partner
THROUGH - DR (ADV) CS SHRAVAN KUMAR VISHNOI, MANAGING PARTNER
PLACE: LUCKNOW

Adv Mukul Bansal